

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †1766
TO BE ANSWERED ON 02.03.2020

COACHING TO TRIBAL PEOPLE

†1766.SHRIMATI RITI PATHAK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the financial assistance provided by the Government under the scheme related to coaching of people belonging to Schedule Tribes community during the last three/current year, State/UT-wise;
- (b) whether the proposals of various States including Madhya Pradesh for sanction of funds under this scheme are pending with the Union Government;
- (c) if so, the details thereof; and
- (d) the date by which the said proposals are likely to be approved including the funds likely to be released for the States including Madhya Pradesh?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): Ministry of Tribal Affairs is not administering any scheme for providing coaching to Scheduled Tribes. However, funds have been released under its scheme of “Grants under Article 275(1) of the Constitution” to State Governments to enable them to provide coaching to ST students. The details of funds released are as under:

Year	State	Fund sanctioned/ released (Rs. in lakh)	Total (Rs. In Lakhs)
2016-17	Telangana	312.50	312.50
2017-18	Nagaland	75.00	426.00
	Rajasthan	351.00	
2018-19	Karnataka	100.00	115.00
	Mizoram	15.00	

(b) No, Sir.

(c) to (d) Does not arise in view of reply to (b) above.
